

A decision was taken in August '89 to augment the production of Chitra OC Mines and to provide for matching transportation in keeping with proposed increase of production, the above decision was taken by the company.

M/s Rungta Projects Limited worked from 25.10.89 to 13.3.90 at the rate of Rs. 66/- per tonne, i.e. at an increase in the rate, of Rs. 8.30 per tonnes and transported at an average of about 2100 tonnes power day causing additional expenditure of Rs. 17,430 per day. The total excess expenditure on the transport by this new party has been Rs. 20.36 lakhs.

(d) The work by M/s Rungta Projects Ltd. was terminated with effect from 14.3.90. A preliminary enquiry into the matter has been conducted by Vigilance Division of Coal India, and the matter is under examination.

Power Supply to the States from Atomic Power Stations

9974. SHRI KASHIRAM RANA: Will the Minister of ENERGY be pleased to state:

(a) whether Government have framed rules for supplying power to the State from Atomic Power Stations;

(b) if so, the details thereof;

(c) whether Kalpakkam Power Station supplies the entire power generated to Tamil Nadu;

(d) whether adequate supply of power from Kakrapar Atomic Power Station is proposed to be made to Gujarat; and

(e) if not, the reasons thereof?

THE MINISTER OF ENERGY AND

MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). At present, allocation of power from Atomic Power Station is being made as under:—

- i) 15% of the power is kept Unallocated at the disposal of the Centre to meet the urgent requirements of individual States in the Region from time to time;
- ii) 10% power is allocated to the 'Home State' in which the power station is located; and
- iii) The balance 75% power is distributed amongst the beneficiary States in the Region, including the 'Home State' in accordance with the energy consumed by, and the Central Plan Assistance to, the States during the last five years. The needs of the Union Territories are also met by appropriate allocation.

(c) Output of Kalpakkam Atomic Power Station is shared by all the constituents of the Southern Region including Tamil Nadu

(c) and (e). Allocation from Kakrapar Atomic Power Station to the beneficiary State including Gujarat has not been decided as yet.

[English]

Proposal to Construct Barrage Across River Netravathi

9975. SHRI H.C. SRIKANTIAH: Will the Minister of ENERGY be pleased to state:

(a) whether Karnataka Government had sent a proposal to construct a barrage across Netravathi river;

(b) if so, the details thereof;